

[Mr. Speaker]

apologize to this House that I have gone wrong but it was not intentional. If it is intentional, then throw me out. But what I say is that yesterday I saw the pandemonium and if we behave like that, what is going to happen to all of us? We have to discuss it. You have Opposition, you have a Ruling Party, whatever it is. You want me to run this House but what you have put down here, how can I break it? Mr. Gupta rightly said it that I have got no hesitation in allowing any discussion which is under the rules. I have already done it and always do it. I have done it. Now my position is simple that I allowed one sort of a Motion to be tabled in this House, by which we could discuss whether this House could recommend itself....

(Interruptions)

MR. SPEAKER: So, that was the thing. You did not approve of it. The second position is that the Government itself comes along and lays it on the Table of the House...

(Interruptions)

MR. SPEAKER: Now listen to me. That is with the Government and they have clearly indicated their decision not to lay it. So, in that condition, my position is I am helpless to do it. You have exhibited your anguish. You have exhibited your anxiety to get it laid on the Table of the House. Now it is with discussion, whatever you can have outside and inside, but not like this that you should quarrel with each other. So, I shall beg of you now to resume the debate on the Budget, which is more important....

SOME HON. MEMBERS: No, no.

(Interruptions)

MR. SPEAKER: What can I do? I am helpless...

(Interruptions)

MR. SPEAKER: I am in your hands. You let me know what can I do..

(Interruptions)

MR. SPEAKER: I have stated that I am in your hands. I am doing what you have asked me to do...

(Interruptions)

MR. SPEAKER: I have shown my helplessness. You tell me what can I do...

(Interruptions)

MR. SPEAKER: No, I cannot...

(Interruptions)

13.03

PAPERS LAID ON THE TABLE

[*English*]

**Ambala Kurukshetra Gramin Bank
(Staff) Service Regulations, 1985,
Parvatiya Gramin Bank (Staff) Service
Regulations, 1987, Annual Reports of
Alaknanda Gramin Bank, Malwa Gramin
Bank, Sangrur, etc. for the year ended
31.12.1987**

THE MINISTER OF STATE IN THE
DEPARTMENT OF ECONOMIC AFFAIRS
IN THE MINISTRY OF FINANCE (SHRI
EDUARDO FALEIRO): I beg to lay on the
Table:

- (1) A copy each of the following papers (Hindi and English ver-

sions) under sub-section (2) of section 30 of the Regional Rural Bank Act, 1976:—

(i) The Ambala Kurukshetra Gramin Bank (Staff) Service Regulation, 1985. [Placed in Library. See No. LT—7519/89]

(ii) The Parvatiya Gramin Bank (Staff) Service Regulation, 1987. [Placed in Library. See No. LT-7520/89]

(2) A copy each of the following Annual reports (Hindi and English versions):—

(i) Report of the Alaknanda Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and The Auditor's Report thereon. [Placed in Library. See No. LT-7521/89]

(ii) Report of the Malwa Gramin Bank, Sangrur, for the year ended the 31st December, 1987, together with the Accounts and the Auditor's Report thereon. [Placed in Library See No. LT- 7522/89]

(iii) Report of the Tulsi Gramin Bank, Banda, for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library See No. LT-7523/89]

(iv) Report of the Howrah Gramin Bank, Howrah, for the year ended the 31st December, 1987 together with the Accounts and the Auditor's report thereon. [Placed in Library See No. LT-7524/89]

(v) Report of the Demoh-Sagar Kshetriya Gramin Bank, Damoh, for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Pleased in Library See No. LT-7525/89]

Reviews on the working of and Annual Reports of Handicrafts and Handlooms Exports Corporation of India Ltd, New Delhi for 1987-88 and wool and woollens Export Promotion Comcit, Bombay for 1977-88 etc.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying in the papers mentioned at (1) above. [Placed in Library See No. LT-7526/89]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export

[Sh. Rafique Alam]

Promotion Council, Bombay, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool and Woollens Exports Promotion Council Bombay, for the year 1987-88.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7527/89]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Calcutta, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries Research Association, Calcutta, for the year 1987-88.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-7528/89]

(7) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1987-88 within the stipulated period of nine months

after the close of the Accounting year. [Placed in Library See.No. LT-7529/89]

Annual Report and Review on the Working of Indian Nursing Council for 1988-89 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJKHAPARDE):
I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council for the year 1988-89 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council for the year 1988-89.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-7530/89]

Central Warehousing Corporation (Amendment) Rules, 1988

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table a copy of the Central Warehousing Corporation (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 1196 (E) in Gazette of India dated the 23rd December, 1988, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in library. See No. LT-7531/89]

Notification under Employees State Insurance Corporation Act, 1948

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, on behalf of Shri Radha Kishan Malviya.

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948:—

- (i) The Employees' State Insurance Corporations Management Service Unit Recruitment Regulations, 1988 published in Notification No. A-12 (11) -4/86-Estt.I (A) in Gazette of India dated the 29th October, 1988.
- (ii) The Employees State Insurance (General Amendment) Regulations, 1988 published in Notification No. N/12/13/1/86-P&D in Gazette of India dated the 19th November, 1988. [Placed in Library See No. LT-7532/89]

13.04 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-first Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): Sir, I beg to present the Sixty-first Report (Hind and English versions) of the Committee on private Members' Bills and Resolutions.

*Not recorded.

BUSINESS ADVISORY COMMITTEE

Sixty-seventh Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Sir, I beg to present the Sixty-seventh Report of Business Advisory Committee.

13.04 1/2 hrs.

STATEMENT RE: DELAY IN PRESENTATION OF PUNJAB BUDGET FOR 1989-90

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Sir, the Budget for the year 1989-90 and the Supplementary Demands for Grants for 1988-89 of Punjab Government were scheduled to be presented to parliament on 15th March, 1989. Ministry of Finance has now intimated that owing to certain problem relating to the size of the plan for Punjab for 1989-90, there has been delay in finalisation of Budget documents and hence it will not be possible to present the Budget on 15th March 1989. The Budget will now be presented on 17th March, 1989.

I hope you and the House will agree.

(Interruptions)*

MR. SPEAKER: It is lunch hour now. The House is adjourned to meet at 2.05 p.m.